

## Agency Commission Claim for the Quarter ended.....

<b>PART I – DETAILS OF THE BANK</b>				
<b>Name of the bank</b>		:		
<b>Address of the office submitting claim</b>		:		
<b>Accredited for (Name of the Govt. Department)</b>		:		
<b>Activities undertaken</b>		:		
<b>PART II – DETAILS OF CLAIMS</b>				
Particulars	No. of transactions		Amount in ₹	
	Physical	Electronic	Physical	Electronic
<b>1. Gross Receipts</b>				
<b>2. Less</b>				
(a) Receipts representing Banks' own tax liability **				
(b) TDS on various other items under the IT Act				
(c) Transactions under Schemes / Special schemes, if any, formulated by Central / State Govt. including those related to Small Savings Schemes.				
(d) Error scroll transactions				
(e) Other ineligible items (like receipts on account of repayments of long term borrowings of State Governments from FIs / banks, Letter of Credit (LC) transactions on behalf of Ministries / Departments, receipts under Pension) (Item wise details to be furnished)				
<b>I.A Net Receipts</b>				
<b>II. Payments other than pension</b>				
<b>Less</b>				
(a) Payments for schemes / Special schemes, if any, formulated by Central / State Govt. including those related to Small Savings Schemes.				
(b) Error scroll transactions				
(c) Other ineligible items (like payment under LC transactions etc.) (Item wise details to be furnished)				

<b>II.A Net Payments other than pension</b>				
<b>III. Total Pension Payments</b>				
<b>Less</b>				
(a) Payments under Pension schemes, other than those meant for Central / State Govt. employees				
(b) Error scroll transactions				
<b>III.A Net Pension Payments</b>				
<b>IV. Total (IA+IIA+IIIA)</b>				
<b>V. (i) No. of Pension Accounts _ Beginning of quarter</b>				
<b>(ii) No. of pension accounts at the end of the quarter</b>				

**\*\* Agency banks paying their own tax liabilities through their own branches or through authorised branches of any other agency bank including State Bank of India or offices of Reserve Bank of India wherever they do not have their own authorised direct tax collection branch should indicate the same separately in the scroll and such transactions will not be eligible for payment of agency commission.**

**Amount of Agency commission claimed:**

**₹**

**Physical Receipts @ ₹40/- per i.e. ....X..... =**

**E-receipts @ ₹9/-per transaction i.e. ....X..... =**

**Pension Payments @ ₹75/- per i.e. ....X..... =**

**Payments other than pension @ 6.5 paise i.e. ....X..... =  
per ₹100 turnover**

**Total claim =**

**(₹ .....)**

Signature, Name and Designation of authorised official: